NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.78/BB/ 2017	-	For Non- compliance of Office Objections.	Rule 6 of IB	Bibekananda Rout Vs Camson Bio Technlogies Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
23	N.SRINNAS	Politioner	MC.
	9845102501	Psibekan anda Rout	1/8/W/

ORDER

Counsel for petitioner is present. Again counsel requested time for compliance of objections. List it on 06/09/2017.

MEMBER(J)

MEMBER(T)